

of Judges of High Courts are not attractive enough for able members of the Bar to accept Judgeship. The matter is, therefore, under consideration of Government.

**RECRUITMENT TO CLASS III AND CLASS IV POSTS IN CHAKRADHARPUR DIVISION**

\*579. SHRI C. P. MAJHI: Will the Minister of RAILWAYS be pleased to state:

la) the number of candidates recruited to Class III and Class IV posts in the Chakradharpur Division of the South Eastern Railway during the years 1970-71 and 1971-72; and

(b) the number of Scheduled Tribe Candidates appointed to the above posts during the said years?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) and (b) The number of candidates recruited to Class III and Class IV posts in the Chakradharpur Division on the South Eastern Railway during 1970-71 and 1971-72 is 73 and 166 respectively. Amongst these the number belonging to Scheduled Tribes is 46 in 1970-71 and 96 in 1971-72.

**FILES RELATING TO GOODS HANDLING CONTRACTS MISSING**

1420. SHRI J. P. YADAV: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that files relating to handling contracts on Allahabad Division have been reported to be missing and/or destroyed by unscrupulous railway stall working in the Divisional Superintendent's Office at Allahabad during the last three years;

(b) whether Government are aware of the fact that letters received from parties and/or Northern Railway Headquarters Office were/are not being placed on proper files and in certain cases deliberately destroyed to favour one party or the other; and

(c) what action Government propose to take to stop deliberate removal of important files and letters

from the Office of the Divisional Superintendent, Allahabad?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Two files, one relating to the award of goods handling contract at Cooper-ganj (M.G.) and the other relating to the Parcel handling contract at Kan-pur Central Station, were found missing.

(b) No.

(c) Every Railway servant at all times is expected to so conduct himself that he does nothing which is unbecoming of a Railway servant or Government servant. Actions in contravention of these rules are punishable under the Discipline and Appeal Rules. Instances of the kind mentioned in the Question coming to light will be severely dealt with. In this case, the responsibility for the loss of the file has been fixed and action against the person responsible will be taken in due course.

**COMPLAINTS REGARDING MALPRACTICES BY CLERICAL STAFF OF ALLAHABAD DIVISION**

1421. SHRI J. P. YADAV: Will the Minister of RAILWAYS be pleased to state:

(a) the number of complaints received by Government regarding malpractices indulged in by clerical staff working in Commercial Branch of the Divisional Superintendent's Office at Allahabad on the Northern Railway during the period January to October, 1972 together with the details thereof;

(b) the period of stay of clerical Staff in the Commercial Branch of the Divisional Superintendent's Office at Allahabad against whom complaints of malpractices had been received: and

(c) what steps are proposed to be taken by Government to stop malpractices and corruption in the Commercial Branch of Allahabad Division?